

NATIONAL COMPANY LAW TRIBUNAL
राष्ट्रीय कंपनी विधि अधिकरण
CUTTACK BENCH
कटक खंडपीठ

ORDER SHEET OF THE HEARING ON 8th NOVEMBER, 2023, 10:30 A.M.

CP (IB) No. 37/CB/2022

Coram : 1. Hon'ble Member (Judicial), Shri P. Mohan Raj
2. Hon'ble Member (Technical), Shri Kaushalendra Kumar Singh

Name of the Company	Pancham Studios Pvt. Ltd. -Vs- Konark Aquatics & Exports Pvt. Ltd.
Under Section	7 IBC

Hearing through: VC and Physical (Hybrid) Mode

For Petitioner (s)

Mr. Saswat K. Acharya, Adv.
 Mr. Abhishek Dash, Adv.
 Mr. Ayush Khandelwal, Adv.

For Respondent (s)

Mr. L. D. Sahoo, Adv.

ORDER

Ld. Counsel Mr. Abishek Dash appears on behalf of the petitioner. On his instruction in his presence, Ld. Counsel Mr. S. K. Acharya submitted rejoinder submission. Ld. Counsel Mr. L. D. Sahoo appears on behalf of the respondent. Matter heard and reserved for orders.

Both sides are permitted to file their written notes of arguments, if any, within five working days.

Sd

Kaushalendra Kumar Singh
Member (Technical)

Sd

P. Mohan Raj
Member (Judicial)